

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2406  
ANSWERED ON:08.12.2011  
COMPETITION ACT  
Bhagora Shri Tarachand;Sudhakaran Shri K.

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government proposes to include more provisions in the Competition Act, 2002 to make it self contained;
- (b) if so, the details thereof;
- (c) whether the Government plans to empower the Directorate of Investigations the Competition Commission of India (CCI) to search, seize and conduct raids like other agencies; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a)&(b) The Government has constituted a Committee inter-alia to suggest amendments in the Competition Act, 2002 to fine tune it. The work of the Committee is in progress.
- (c)&(d) No such proposal is presently under consideration of the Government.